COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 02 OF 2015 & IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Mr. Anand K. Ganesan

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Sriuvastava

Mr. Akinda Bhowal for R-1

Mr. Vikrant Pochnanda for R-2

<u>ORDER</u>

At the request of learned counsel for respondent No.2, the matter is adjourned to <u>02.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd